(13)

Declaration of Assets and Liabilities

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**Par 2024 - 25.

I RAHUL KUMAR ROSHAN son/daughter/wife of AS HUTOSH PRASAD St

I ged 30 years, belonging to BIHAR LEMESLATIVE MSSEMBLY

service and presently working as OFFICE ATIENDENT (GARDNER).

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

RACHANA 0...000

RUDRA Sr. Description Self Dependant-1 Dependent-2 Dependant-3 No. Etc. Name (1) Cash 5000/ (11) Deposits in Banks, Financial Institutions And Non-Banking **Financial** Companies (iii) Bonds, Debentures and Shares in companies (ly) Other financial institutions. NSS, Postal Savings, LIC Policies, etc. Motor Vehicles (V) (details of make, etc.) (VI) Jewellery (give details of 10/9 m weight and value) (vi) Other assets. such as values of claims / interests

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Rabul Kumon Roshan

8. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	_		_	7111111	E332 (18)114
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			•	•	
(1111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	•	-			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	- 1980			-	
(v)	Others (such as interest in property)	-	-	- 1		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Ospartment (s)	Amount outstanding as	
(a)	(i) Loans from Banks	S.B. r	150,000/	
	(ii) Loans from financial institutions	-		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation			
	(b) dues to departments dealing with supply of water		A Transport Communication (Conference Communication Conference Communication Communication Conference Communication Conference Communication Communic	
	(c) dues to departments dealing with supply of electricity			

Rabul 114mar Roshan

(d) dues to departments dealing with telephones (e) dues to departments dealing with government transport (including alreraft and helicopters) (f) Other dues, if any		
(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	EW& PR 5/19/K	
Indicate the assessment year upto which Wealth Tax return filed.] (III) Sales Tax [Only in case of proprietary business]		
	dealing with telephones (e) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, if any (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] (ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.] (iii) Sales Tax [Only in case of proprietary	Gearing with telephones (e) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, if any (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] (ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.] (iii) Sales Tax [Only in case of proprietary business]

C. Personal Detail

GPF/CPF/PRAN No.	ir	110115365678
Gender	* - n	m (M/F)
Date of Birth	ŽÆ,	0 2 0 8 1 9 9 3 (DD/MM/YYYY
Class/Group	:-	C
Cadre	;-	J (A/B/C)
		(Full Name e.g. B.A.SBihar Administrative Service, 8.S.S Bihar Secretariat Service etc.)
Home District		GAYA
I hereby di knowledge and be		that the above details are true to the best of my

Signature Rabul Kumar Roshan

Name of Employee: RAHUL IXUM. NR. Ros HA

Designation; B. L. A CCHRE TalkER SECTION

Department: CARE TAKEL SECTION

Note:

Place: PATNA

Date: ...8/2/24...

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single ride) in prescribed format.

Rabul Kumar Roshan